

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

It has been brought to the knowledge of the undersigned that the cases in which Municipal Corporation of Delhi (MCD) and Delhi Development Authority (DDA) are the parties, such cases are being tried by the different courts of West District which is totally uncalled for.

This is to inform that already court of Ld. JMFC-01 (West) is looking after the criminal cases in which Municipal Corporation of Delhi (MCD) and Delhi Development Authority (DDA) are the parties. Accordingly, all such criminal cases pending in other Courts of JMFCs of West District in which the MCD and DDA are the parties, are required to be tried by the Court of Ld. JMFC-01 (West).

Similarly, the civil cases in which the Municipal Corporation of Delhi (MCD) is a party, such civil cases are to be tried by the Court of Ld. JSCC/ASCJ/GJ-01 and Ld. JSCC/ASCJ/GJ-02. Furthermore, the civil cases in which the Delhi Development Authority (DDA) is a party, such civil cases are required to be tried by the Court of Ld. Civil Judge-02 (West).

Accordingly, it is ordered that the criminal cases in which Municipal Corporation of Delhi (MCD) and Delhi Development Authority (DDA) are the parties, be transferred to the Court of Ld. JMFC-01, West District.

Furthermore, it is ordered that the civil cases in which the Municipal Corporation of Delhi (MCD) is the party, be transferred to the Court of Ld. JSCC/ASCJ/GJ-01 and Ld. JSCC/ASCJ/GJ-02 duly forwarded by the Ld. SCJ/RC (West) and the civil cases in which the Delhi Development Authority (DDA) is the party, be transferred to the Court of Ld. Civil Judge-02, West District, duly forwarded by the Ld. SCJ/RC (West).


(DR. ADITI CHOUDHARY)

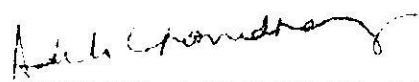
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

1504/32016-37062

No. _____/Cases Transfer/Gaz./PDJ West/2025 Dated, Delhi the 14/11/25

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)